

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 111
IA No. 335/JPR/2024
CP No. (IB)- 63/94(1)/JPR/2021
Under Section 94(1) of IBC, 2016

In the matter of:

Sudhir Kumar Agarwal

...Applicant

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Anubha Singh, Adv.
For the RP : Nitesh Shrivastava, Adv.
Pratibha Khandelwal, RP

ORDER

List the matter along with all pending IAs on 29.07.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

July 03, 2024